

**ANNUAL REPORT OF INDIAN TOURISM DEVELOPMENT CORPORATION FOR 1976-77 ALONG WITH AUDITED ACCOUNTS AND STATEMENT RE. REASONS FOR DELAY**

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK):** I beg to lay on the Table :—

(a) A copy of the Annual Report (Hindi and English versions) of the Indian Tourism Development Corporation Limited, New Delhi for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-230/78].

**STANDARDS OF WEIGHTS AND MEASURES (PACKAGED COMMODITIES) RULES 1977 AND STATEMENT RE. REASONS FOR NOT LAYING HINDI VERSION**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL):** I beg to lay on the Table :—

(1) A copy of the Standards of Weights and Measure (Packaged Commodities) Rules, 1977 (Hindi\* version) published in Notification No. GSR 237(E) in Gazette of India dated the 18th April 1978 under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976.

(2) A statement (Hindi and English versions) explaining reasons for not laying the Hindi version of the Notification along with English version.

[Placed in Library. See No. LT-2308/78].

**FINAL REPORT OF SARKARIA COMMISSION MEMORANDUM OF ACTION TAKEN THEREON AND STATEMENT RE. REASONS FOR NOT LAYING HINDI VERSION OF THE REPORT**

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL):** I beg to lay on the Table :

(1) A copy each of the following papers under sub-section (4) of section

3 of the Commissions of Inquiry Act, 1952 :—

(i) Final Report of the Sarkaria Commission set up to inquire into the allegations against the former Chief Minister and other Ministers of Tamil Nadu (Volumes I to IV).

(ii) Memorandum (Hindi and English versions) of the action taken by the Central Government on the Report.

(2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report mentioned at (1) (i) above.

[Placed in Library. See No. LT-2309/78].

**INDIAN NAVAL AUXILIARY SERVICE (1ST AMENDMENT) REGULATION, 1978**

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH):** I beg to lay on the Table a copy of the Indian Naval Auxiliary Service (First Amendment) Regulation, 1978 (Hindi and English versions) published in Notification No. S.R.O. 151 in Gazette of India dated the 6th May, 1978, under section 185 of the Navy Act, 1957.

[Placed in Library. See No. LT-2310/78].

**PREVENTION OF FOOD ADULTERATION (THIRD AMENDMENT) RULES, 1978**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV):** I beg to lay on the Table a copy of the Prevention of Food Adulteration (Third Amendment) Rules, 1978, (Hindi and English versions) published in Notification No. G.S.R. 238 (E) in Gazette of India dated the 20th April, 1978, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

[Placed in Library. See No. LT-2311/78].

**REPORTS OF LAW COMMISSION, STATEMENTS FOR NOT LAYING HINDI VERSIONS AND REPORTS UNDER MRTP ACT, 1969**

**THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NARSINGH YADAV):** I beg to lay on the Table :—

(1) A copy of the Sixtieth Report (Hindi† version) of the Law Commission on the General Clauses Act, 1957.

[Placed in Library. See No. LT-2312/78.]

\*English version of the Notification which was published as G.S.R. 622(E) in Gazette of India dated the 26th September, 1977, was laid on the Table on the 18th November, 1977.

†English version of the Report was laid on the Table on the 21st March, 1978